

Employment Programme for Urban Poor (SEPUP) was introduced during the year 1986-87. Initially, the scheme provided for helping one beneficiary for every 500 population in Metropolitan, Urban and Semi-urban centres with populations exceeding 10,000 as per 1981 census. The scheme was amended and at present, it provides to help one beneficiary for every 300 population. There is no proposal for making any change in the existing formula.

Permit for Refund of Money to NRIs

*369. SHRI RAMJI LAL SUMAN: Will the Minister of FINANCE be pleased to state:

(a) the number of cases in which the Land & Development Officer of the Ministry of Urban Development had requested the Reserve Bank of India during 1989 to issue necessary permit for refund of earnest money to the Non-Resident Indians in foreign exchange deposited by them for allotment of plots of land in Delhi;

(b) in how many cases the Reserve Bank of India has issued the necessary permit;

(c) the details of the cases pending with the Reserve Bank of India for issue of such permits; and

(d) the time by which these permits are likely to be issued?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (d). Information is being collected.

Waiver of Bank Loans

*370. SHRI MULLAPPALLY RAMACHANDRAN:

SHRI A. ASOKARAJ:

Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India has formulated any plans to determine the genuineness of waiver of loans by nationalised banks and to prevent indiscriminate writing off; and

(b) if so, the details thereof?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). The scheme of debt relief announced by the Government will be applicable to borrowers who have taken loans upto Rs. 10,000/- and the same will cover all overdues as on 2nd October, 1989, including short-term as well as term loans. There will be no limit on the size of the borrower's land holdings. However, wilful defaulters will be excluded from the scheme.

A detailed scheme in consultation with the Reserve Bank of India (RBI) and the National Bank for Agriculture and Rural Development (NABARD) is being formulated for the implementation of the decision of the Government.

Returns by Banks and Financial Institutions

3698. SHRI HET RAM: Will the Minister of FINANCE be pleased to state:

(a) whether the Income Tax Department has issued summons to all banks and non-banking financial institutions to furnish them the list of all transactions/deposits of Rs. 50,000 and above in year 1987-88 and 1988-89;

(b) if so, the total number of cases reported to the Department by banks/non-banking financial institutions;

(c) whether it has created anxiety and panic in depositors in banks etc; and

(d) the steps being taken by Govern-